

ITEM NO.107

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5447/2015

VIJAI PRAKASH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 24/08/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Manoj Kumar,Adv.  
Ranjit Kumar Sharma,Adv.

For Respondent(s) Mr. Sameer Singh,Adv.  
Mr. M.R. Shamshad,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The sole respondent shall be at liberty to file the counter  
affidavit within a period of four weeks.

List again on 18.11.2015.

(M K HANJURA)  
Registrar

MG